

Sl. No. 8

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(1B)/28/9/AMR/2023		9 of IBC	M/s. Zyna Medtech Private Limited Vs. M/s. Aandhra Pradesh Medtech Zone Limited

**ORDER**

**Present:** Mr. S. Ravi, Ld. Sr. Counsel for the OC.

Mr. Sricharan Telaprolu, Ld. Counsel for the CD.

Heard both the Ld. Counsels. Ld. Counsels for both the parties are directed to file written submissions within 3 days. For filing written submissions, list the matter on 15.07.2024.



SANJAY PURI  
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)